

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

27. IA 2200/2022 in C.P. (IB)/4258(MB)2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

**NAME OF THE PARTIES:- Reserve Bank of India**  
**V/s**  
**Dewan Housing Finance Corporation Limited**

**Section: Rule 11 of NCLT, 2016 Sec 60(5) of Insolvency and Bankruptcy Code,  
2016**

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**ORDER**

**IA 2200 of 2022:-** Counsel, Kriti Srivastava a/w Anushka Singh, and Priyanka Vishnoi appeared for the Applicant and Counsel, Rishi Jhaw a/w Dhwai G. appeared for Respondent no. 1/ICICI Bank and Counsel, Rajendra Barot a/w Vivek Shetty, Ambareen Mujawar, and Vasudha Jain appeared for the Respondent no. 2. List this matter on **28.08.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**